

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 174 OF 2017 &
IA NO. 414 OF 2017**

Dated: 5th September, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Orange Bercha Wind Power Pvt. Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Vishal Vinod

Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Sandeep Rajpurohit for R-1
Mr. Aashish Anand Bernard
Mr. Paramhans for R-2 & R-3

Ms. Anuradha Mishra for R-4

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **04.10.2018**.

(S. D. Dubey)
Technical Member
mk/tpd

(Justice Manjula Chellur)
Chairperson